

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO 26(ND)12
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healthcare Pvt. Ltd. &
Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Saurabh Kalia	}	Advvs	Respondent.
2.	Ms. Aishwarya Mishra			

ORDER

Ld. Counsel for the petitioner has addressed part arguments.

2. To come up for further arguments on 21.09.2016.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Vardharajan)
Member Judicial